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CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Date 07/02/2011

Appeal No. ST/799 /2010 – SM[BR]

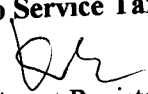
Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
CHARU PAPERS LTD
8TH KM STONE, MOORADABAD ROAD, BIJNOR(UP)
CHARU PAPERS LTD

Appellant
Vs
Respondent

C.C.E. MEERUT I

I am directed to transmit herewith a certified copy of Final order No. 109 / 2011 - SM[BR] dated 28.1.2011
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent
C.C.E. MEERUT I
EXCISE CHOWK, OPPOSITE
CHOUDHARY CHARAN SINGH
UNIVERSITY MANGAL PANDAY
NAGAR, MEERUT - 250005.
2. Adv. / Consult
MR. SUNIL K GOEL, ADVOCATE
11-12, SINGHAL MARKET, ANSARI ROAD,
MUZAFFARNAGAR.
3. C.D.R
4. Bar association, CESTAT, New Delhi
5. Director Publications, Customs, Excise. I.P. Estate, New
6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -
7. Company Law Institute of India Pvt Ltd., No. 2 (Old No. 36), Vaithyaram Street, T. Nagar, Chennai - 17
8. M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017
9. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi -
10. Easy Service Tax Online Dot Com Pvt. Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road,
Ahmedabad-15
11. LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Harvana)
12. TaxIndiaOnline.com Pvt Ltd., Unit No. 1, 2nd Floor, Vasant Arcade, Nelson Mandela Road,
Vasant Kunj, New Delhi - 110070
13. Office Copy
14. Guard file


Assistant Registrar
(SM Appeal Branch)

**CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL,
West Block No. 2, R.K. Puram,
NEW DELHI**

COURT No. II

Service Tax appeal No. 799/2010-SM

[Arising out of Revision Appeal No. 33/COM/MRT-I/2009 dated 21.11.2009 passed by the Commissioner of Customs & Central Excise, Meerut-I]]

Date of hearing/decision: 28th January, 2011

M/s. Charu Papers Ltd.,

Appellant
None

Versus

CCE, Meerut-I

Respondent
Reptd. By R.K. Gupta, SDR

Coram: Hon'ble Shri D.N. Panda, Judicial Member

FINAL ORDER NO.

109 | 2011 SM (B²)

Per D.N. Panda:

The appellant has not made compliance to the stay order passed on 1.11.2010. Right of appeal being conditional and subject to compliance of stay order, for non-compliance appeal is dismissed.

(Dictated & pronounced in the Open Court.)

(D.N. PANDA)
JUDICIAL MEMBER

RK